

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-399/2017 in
OA-4210/2013**

New Delhi this the 08th day of December, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Sh. O.S. Premachandran,
Age 56 years,
S/o late P. Sukumaran Nair,
R/o TC 9/2216(3), "SUKRTHOM",
Edavacode, Sreekariyam PO,
Thriuvananthapuram-695017. ... Petitioner

(Sh. Ramesh Shukla for Sh. S.K. Gupta)

Versus

1. Ms. Aruna Sundra Rajan,
Secretary,
Ministry of Communication & Information Technology,
Department of Electronics & Information Technology,
6, CGO Complex, Electronics Nikethan,
Lodhi Road, PO, New Delhi-110003.
2. Sh. Umesh Kumar Nandwani,
Director General,
Standardization Testing and Quality,
Certification Directorate,
6, CGO Complex, Electronics Nikethan,
Lodhi Road, PO, New Delhi-110003. ... Respondents

(through Sh. R.K. Sharma)

ORDER (ORAL)

Mrs. Jasmine Ahmed, Member (J)

Learned counsel for the respondents states that the grievance of the petitioner has been meted out by the respondents to which the counsel for the petitioner also agreed.

2. Accordingly, the CP is closed. Notices issued to the alleged contemnors are discharged.

(Uday Kumar Varma)
Member (A)

(Jasmine Ahmed)
Member (J)

/ns/